

FIR No.169/2021  
u/s 279/338 IPC  
PS Punjabi Bagh

23.04.2021

**Matter taken up through VC.**

**An application for release of vehicle bearing no.DL9S BF 3995 moved on behalf of applicant Smt. Urmi Kataria.**

Present: Ld. APP for the State.

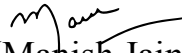
Sh. A. K. Pandey, Id. Counsel for the applicant.

It is submitted by Id. Counsel for the applicant that the aforesaid vehicle is victim vehicle and RC of same is kept in the vehicle which is in the possession of the IO. It is further submitted that the DL and the insurance of the vehicle is missing and the copy of the same has already been filed in this regard with the application.

Considering the submissions, IO is directed to file report with respect to the RC of the vehicle been kept in the vehicle itself.

At request, to come up on 24.04.2021.

Copy of order be sent to IO for compliance.

  
(Manish Jain)

MM-01 /(West)/THC:Delhi  
23.04.2021

FIR No.18205/20  
PS Punjabi Bagh  
S/v Parvesh Pal  
u/s 411 IPC

23.04.2021

Fresh charge sheet filed.

It be checked and registered as per rules.

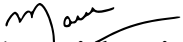
**Matter taken up through VC**

Present: Ld. APP for the State.

IO in person.

Accused is stated to be in JC.

Put up for consideration on charge sheet on 30.04.2021.

  
(Manish Jain)

MM-01 /(West)/THC:Delhi  
23.04.2021

Sandeep Sehgal vs. Sudha Gupta etc.  
Case no.  
PS Punjabi Bagh

23.04.2021

Fresh complaint case received by way of assignment.

It be checked and registered as per rules.

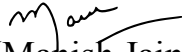
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Present: Sh. Rajinder Juneja, Ld. Counsel for complainant.

Heard. Perused the file.

Let ATR be called from the concerned IO /SHO returnable for

22.05.2021.



(Manish Jain)

MM-01 /(West)/THC:Delhi  
23.04.2021